

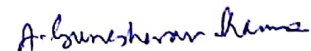
THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION No. 59 the 30th April, 2020.

No.HCM/COVID-2020/RG/8727: In continuation of earlier Notifications bearing Nos. 53, 54, 56 & 57 issued by the High Court of Manipur to combat the pandemic spread of Novel Corona virus (COVID -19); considering extension of the ongoing LOCKDOWN upto 03.05.2020 and the Order dated 20.04.2020 issued by the Government of Manipur for partial relaxation of lockdown; also taking into account the prevailing situation due to covid19; in consultations with Advocate General, Bar Council of Manipur, High Court Bar Association of Manipur, All Manipur Bar Association, Government Advocate, Senior Advocates, Members of Bar, Judicial Officers & other stakeholders; and on the basis of the recommendation dated 29.04.2020 of the three Hon'ble Judges Committee, Hon'ble the Chief Justice is pleased to extend the arrangements made in Notification No.56 dated 14.04.2020 and Notification No.57 dated 21.04.2020 issued by the High Court of Manipur regarding suspension of regular court sittings and taking up of urgent cases through video conferencing, etc. will be continued till **05.05.2020** for all courts/tribunals in Manipur.

This arrangement will be reviewed from time to time.

By order



A. GUNESHWAR SHARMA

Registrar General

Copy to:-

1. Secretary General, Supreme Court of India
2. Secretary, Department of Justice, Government of India.
3. The Advocate General, Govt. of Manipur.
4. The Registrar, Admin & Vigilance, High Court of Manipur.

5. All the learned Judicial Officers, Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Govt. Advocate, Govt. of Manipur.
8. The President, High Court BAR Association.
9. The President, AMBA, Manipur.
10. The Joint Director, Manipur Judicial Academy.
11. All the Joint Registrars, High Court of Manipur.
12. The Principal Magistrates, all Juvenile Justice Boards.
13. All the Deputy Registrars, High Court of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. All the Assistant Registrars/Court Managers, High Court of Manipur.
16. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
17. The P.S to Hon'ble Justice Kh.Nobin Singh, High Court of Manipur.
18. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
19. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
20. The P.S to Registrar General, High Court of Manipur.
21. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
22. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
23. All the Court Master, High Court of Manipur.
24. The Guard file.

AS